

National Urban Renewal Mission (JNNURM) wherein implementation of the municipal SWM Projects is one of the admissible components. These projects generally have integrated approach that includes segregation at source, collection, transportation, processing & treatment and disposal of municipal solid waste.

The Ministry of Environment & Forests, Government of India, has notified the Municipal Solid Waste (Management and Handling) Rules, 2000 which has specific directives to the urban local bodies for proper and scientific management of municipal solid waste including segregation of waste at source, door-to-door collection, processing, treatment and disposal of waste including recycling and reuse of waste.

The MoUD has published a manual of Municipal Solid Waste Management in May, 2000 to assist ULBs in management of municipal solid waste. The manual provides detailed guidelines/methodology for planning, designing, executing and operation and maintenance of SWM schemes. The Ministry has also prepared policy, strategy and action plan for promoting "Integrated Plant Nutrient Management" using city compost along with chemical fertilizers in the area of agriculture, horticulture, plantation crops, forestry, and create market demand and supply mechanism for city compost within 50 km radius of all ULBs and their compost plants.

Dependence of CPWD on contractors

2836. SHRI SHYAMAL CHAKRABORTY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is aware that entire CPWD has become the prisoner of contractor Raj and no construction/repairing work can be materialized subject to the availability of contractors; and

(b) if so, whether Government is supporting this mode of functioning and work culture of CPWD which is completely dependent on contractors' whims and wishes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir.

(b) Does not arise.